

BENCH-II

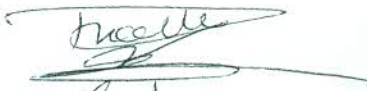


NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CP(IB) NO.362/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 2<sup>nd</sup> August, 2017, 10.30 A.M

Name of the Company	First Choice Readymix -Vs- Jonbro Construction Pvt Ltd		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1)	Noelle Banjee	Petitioner	
2)	Vedika Sureka	Petitioner	
3)	Varsha Aggarwala	Petitioner.	

02-08-2017 – CP(IB) No. 362/KB/2017- First Choice Readymix Vs. Jonbro  
Construction Pvt. Ltd.

O R D E R

The Ld. Lawyer on behalf of the Operational Creditor is present. She has already sent the statutory notice to the Corporate Debtor but none appeared on behalf of the Corporate Debtor.

The Office is directed to issue notice upon the Corporate Debtor.

The Operational Creditor shall supply the photo copy of the petition so as to enable the Office to serve notice upon the Corporate Debtor.

Fixing 23-08-2017.

*sd.*  
MANORAMA KUMARI  
MEMBER(J)